	WEELKY STATEM	APPEAL BRANCH		15.
	EXCISE	APPEAL DIANCE	66	
	CESTAT, NEW DELHI-110066 FROM 14.01.2019 To 18.01.2019			
S/NO.		ORDER NO.	DATE OF ORDER RECIVED	DATE ON WHICH ORDER DESPATCHED
			FROM THE PS TO HON'BLE PRESIDENT/VI CE PRESIDENT/ME MBERS	
		FINAL ORDER		
		Thui ou		101/0010
1-2.	E/50099 &	FO/53520- 53521/2018	11/01/2019	15/01/2019
	50245/2018	FO/53522/2018	11/01/2019	15/01/2019
3.	E/53570/2018	FO/53522/2018	11/01/2019	15/01/2019
4. 5-7.	E/52099/2018 E/51390,51400 &	FO/53525/2010 53526/2018	14/01/2019	15/01/2019
	52380/2018	FO/50031/2019	11/01/2019	15/01/2019
8.	E/50605/2018	FO/50031/2019 FO/50039/2019	14/01/2019	15/01/2019
9.	E/50756/2018	FO/53529/2019	16/01/2019	18/01/2019
10.	E/53480/2018	FO/53529/2018	10/01/2011	-
		MISC ORDER		
		WISC ORDER		
1.	E/COD/51187/2018	MO/50014/2019	16/01/2019	15/01/2019
2.	IN E/53531/2018 E/MISC/51071/2018	MO/50020/2019	16/01/2019	18/01/2019
	IN E/1354/2006	I.O. ORDER		
				1 2 10 1 10 0 1 0
1	E/51926/2018	I.O./2/2019	11/01/2019	15/01/2019
1.	E/52001-52003/2018	I.O./3/2019	16/01/2019	18/01/2019
	& E/51616/2018			Depaty Registrar Excise Branch-DB

<u>Kind Attention</u>: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.